

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2117  
ANSWERED ON:18.12.2013  
DEMANDS OF JNVS EMPLOYEES  
Mutterwar Shri Vilas Baburao

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether some demands of the teaching as well as non-teaching staff of the Jawahar Navodaya Vidyalayas (JNVs) have been accepted by the Government;
- (b) if so, the details thereof along with the demands under consideration of the Government;
- (c) the time by which final decision is likely to be taken on the demands of the said employees which are under consideration; and
- (d) the views of the Government in providing benefit of pension-cum-GPF scheme to the said employees?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.SHASHI THAROOR)

- (a)&(b) The All India Navodaya Vidyalaya Staff Association had submitted a Charter of 23 demands. Of these, 16 demands have already been settled.
- (c) It is not possible to lay down a strict time line for the settlement of the demands which require inter-ministerial consultation.
- (d) The Government has sympathetically considered the demand for the extension of the Pension-cum-GPF Scheme for those employees who were recruited before 1.1.2004 in the Jawahar Navodaya Vidyalayas. In this regard inter-ministerial consultations have already been conducted but no final view has been taken.